## IN THE SUPREME COURT OF INDIA CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 6346-54 OF 2017
[ @ SPECIAL LEAVE PETITION (C) NOs. 2743-2751 OF 2017 ]

DEV RAJ AND ORS ETC ETC

Appellant(s)

**VERSUS** 

STATE OF PUNJAB AND ORS

Respondent(s)

## JUDGMENT

## KURIAN, J.

- 1. Leave granted.
- 2. It is not in dispute that the issue raised in these appeals is the same as in Civil Appeal Nos. 1949-1966 of 2016.
- 3. Therefore, these appeals are disposed of in terms of the Judgment passed on 11.01.2017 in Civil Appeal Nos. 1949-1966 of 2016.
- 4. The judgment in Civil Appeal Nos. 1949-1966 of 2016 shall form part of this Judgment.

No costs.

KURIAN JOSEPH	
 [ R. BANUMATHI	

New Delhi; May 04, 2017.